

(b) if so, the correct official version of this incident and its repercussions?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) At the banquet hosted by the Chinese Prime Minister in her honour in Peking on February 19, 1973, Begum Bhutto made a speech in which she slandered India by making totally baseless allegations against her, thus forcing our Charge d' Affairs in Peking to walk out of the banquet in protest.

The Government of India consider that carrying out of such false propaganda in the capital of a third country does not help solve any bilateral problems. However, if no protest is registered against such allegations, they are only likely to mislead the world opinion. India, on her part, has always believed in resolution of bilateral problems through direct and peaceful negotiations.

Cases of Class I Defence Personnel Detected by C.B.I. for Corruption

3477. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) the number of cases of Class I officers of the Defence Forces detected by the C.B.I. for corruption during the last three years; and

(b) the action taken by Government in these cases?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) 158.

(b) (i) 8 officers were prosecuted, of which 2 were convicted, 1 was discharged and the cases against 5 officers are pending trial.

(ii) Filing of charge sheet against 2 officers is pending completion of certain formalities.

(iii) In Court Martial Proceedings, 4 were punished, 4 exonerated and case against 1 was dropped. Against 16 others, Court Martial proceedings are yet to be finalised.

(iv) 11 officers were punished and charge against 2 dropped in administrative proceedings, while the same are pending at different stages against 33 officers.

(v) In the remaining 77 cases, 18 are under investigation, no action was considered necessary against 13 officers, cases against 12 were closed after investigation, 2 officers were punished and action against 32 officers is under consideration.

Strikes in various Public Sector Units and number of man-days lost

3478. SHRI D. P. JADEJA: SHRI VEKARIA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the total number of strikes which took place in various public sector units since 1969; and

(b) the total man-days lost in it?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU-NATHA REDDY): (a) and (b). According to available information, the number of strikes and the number of mandays lost due to strikes in the public sector, from 1969 to 1972 were as under:—

Year	No. of strikes	No. of man-days lost due to strikes
1969	382	1,283,250
1970	440	1,896,046
1971	382	2,026,307
1972	476	2,493,078
(Provisional)		